

English

SHRI K. R. NARAYANAN : This is one of the schemes for which the World Bank assistance is being sought. Actually the Appraisal Committee has agreed to approach the World Bank and we have already sent the details of this to the World Bank.

SHRI BHANU PRATAP SINGH : I would like to know from the hon. Minister how many such medium and major irrigation schemes of Madhya Pradesh are still pending with the Planning Commission ?

SHRI K. R. NARAYANAN : There are quite a large number of schemes which the Madhya Pradesh Government has taken up and many of them are on-going schemes. I think I can send the hon. Member full list of the schemes later on, if he likes.

[Translation]

SHRI GIRDHARI LAL VYAS : The hon. Minister might be knowing that Rajasthan also has its share in the Mahi Irrigation Project. I would like to know from the hon. Minister whether the share of Rajasthan in the project has been finalised and whether any effort has been made to execute the scheme after having consultations with the Rajasthan Government in this regard or not.

[English]

SHRI K. R. NARAYANAN : The hon. Member knows that this needs a separate question.

[Translation]

SHRI GIRDHARI LAL VYAS : We also have our share in this project. I wanted to know the position in this regard, since you had mentioned the name of only one State.

[English]

SHRI K. R. NARAYANAN : I can tell the hon. Member that the proposal of his State has been considered.

[Translation]

MR. SPEAKER : Vyasji, you will not be deprived of your share.

Flying Squads for Drivers violating Traffic Rules in Delhi

*469. **SHRI SHANTI DHARIWAL :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the increasing road accidents in Delhi;

(b) whether out of these accidents, the maximum number of accidents occur at road crossings;

(c) if so, whether Government have formed any flying squads for taking action against those drivers who violate the traffic rules;

(d) if no such squad exists at present, whether Government propose to form such flying squads; and

(e) the number of persons challaned during the last three years, month-wise ?

[English]

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) to (e) A Statement is laid on the Table of the House.

Statement

(a) Yes, Sir.

(b) No, Sir.

(c) and (d) In order to enforce traffic regulations, Delhi Police have deployed mobile traffic patrols consisting of 138 motorcycles and 6 jeeps. Recently, 6 high power motorcycles have been inducted for traffic patrol duty on the Ring Road.

(e) Month-wise figures of the number of persons challaned for traffic offences during the last three years are as follows :—

Month	1982 Total Challans	1983 Total Challans	1984 Total Challans
January	18413	15083	30173
February	26453	23279	31359
March	36019	25618	35691
April	29684	31647	30488
May	31846	31443	32737
June	33135	47282	31760
July	30411	30215	34211
August	24408	31096	32791
September	20794	29425	30359
October	16548	30285	30618
November	11952	20193	20262
December	12354	27495	31998

[Translation]

SHRI SHANTI DHARIWAL : Mr. Speaker, Sir, there are zebra crossings on the roads in Delhi and red light traffic signal poles have been installed at a distance of 30 to 40 ft. away from them. But the drivers of the vehicles cross the zebra crossings in spite of the red light and stop their vehicles just near the red light poles, and when the green light signal is on, that causes the highest number of accidents on the roads. I would like to know what measures have been taken to check it.

SHRI S.B. CHAVAN : Patrolling is done to check it and the traffic policemen are put on duty. They are supposed to take action against those who violate the traffic rules. You can see the action taken by us from the number of challans which have been given in the Statement.

SHRI SHANTI DHARIWAL : You have given the number of persons challaned but it does not show how many persons have been challaned for accidents that occurred at the zebra crossings.

SHRI S B CHAVAN : If you want to know the number of persons prosecuted for violation of rules regarding zebra crossings, I would require notice for it.

SHRI SHANTI DHARIWAL : The drivers of heavy trucks drive their vehicles at a very high speed and thus violate the speed limit prescribed for them. I would like to know if measures are being taken by the Government to check their speed. There are several roads in Delhi like Mandir Marg where schools are situated near the roads and school children generally cross the roads there. A number of accidents take place there because vehicles ply on these roads at great speed. On the roads near the Willingdon Hospital, North Avenue and Gole Dakkhina, vehicles ply on the roads at great speed. Do Government propose to construct underground subways or overbridges at such places ?

SHRI S.B. CHAVAN : So far as the question of overspeeding is concerned, radars have been installed at different points. The Delhi Police have done a new thing. They have included radar guns also so that such cases are

detected and action is taken against those who indulge in over-speeding.

As regards his second question, we have constructed speed breakers at the places where schools are situated and where there is heavy traffic. If there is a need to construct an underground subway at any place, the Delhi Administration will consider the matter. I do not have any information regarding it.

[*English*]

PROF N. G. RANGA : Sir, some of the worst offenders of these traffic rules are the drivers of these DTC buses. Some special steps should be taken, instructions given and punishment also fixed for those drivers of buses when they try to overtake each other, the buses themselves, not even the cars. The DTC buses try to overtake each other and in that way create trouble for the passengers and for the pedestrians.

(*Interruptions*)

SHRI S.B. CHAVAN : I am in full agreement with what the hon. Member is saying and that is why a large number of challans have been issued in the case of even the DTC bus drivers. So, we are trying to take all the precautionary measures which are absolutely necessary. But there is a violation, there is no doubt about it.

SHRI NARAYAN CHOUBEY : Sir, the first Supplementary which was asked is why we cannot ensure that there is red light before zebra so that the people can understand and the buses stop before the zebra. What happens is, the red light is ahead of them, and suppose the green light is also there the buses definitely enter the zebra line and people are put to lot of inconvenience. Why can't it be made possible on the part of the Administration to see that the red light and green light are before the zebra line ?

SHRI S B. CHAVAN : Irrespective of the fact that whether the zebra crossing-line is very much away from the red light and the green light or whether the zebra line is ahead of signal

lights, for the purpose of regulating traffic, ultimately it is the observance of the rules which, in fact, is very necessary. Sometimes the pedestrians are also in a hurry and they try to go across the zebra line in spite of the fact that the green light is on for the traffic. So many things do happen. That is why, patrolling has been intensified with a view to educate people and also to book those who violate the traffic rules.

[*Translation*]

MR. SPEAKER : Chavan Sahib, what you have said is correct. But are the drivers aware of the rules at the time of issuance of licences to them ?

[*English*]

This is the most lax part of it.

[*Translation*]

Arrangements should be made to ensure knowledge of traffic rules by them. They do not have any knowledge about the traffic rules.

SHRI VIJAY N. PATIL : In my view, the traffic policemen hesitate to challan the offenders. More traffic offenders could be challaned in Delhi than those shown in the Statement. Regarding red light I would like to submit that the drivers do not stop at red light and even cross the roads in spite of there being red light signal. Secondly, it would be better to instal light signals in place of the traffic islands on the crossings of the roads. At the Willingdon Crescent near the Willingdon Hospital as many as four traffic policemen remain on duty from 4 O'clock to 6 o'clock in the evening. This results in more expenditure on the police arrangements and traffic is also not controlled properly. Would the hon Minister make arrangements for installing light signals in place of the traffic islands ?

[*English*]

SHRI S.B. CHAVAN : Sir, this is a suggestion for action which will have to be examined properly.